

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 244/252/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018**

**NAME OF THE COMPANY:** Varsed Facility Management Ltd.

**SECTION OF THE COMPANIES ACT:** 252

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Ms. Aparna Mudiam, Assistant Registrar of Companies for ROC

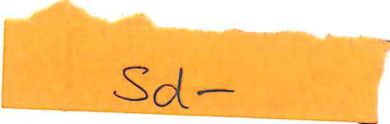
**Order**

A copy of the reply has been received by the Ld. Counsel for the Petitioner on 4<sup>th</sup> January, 2018, however, the same has not been placed before us.

Ld. Assistant ROC is directed to ensure that the same is filed or in the alternative another set is filed.

Reserved for orders.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**